

1	2	3	4	5
3.	Ajanta Lalit Kala Avam Samaj Kalyan Samiti, Vidisha.	OAH	-do-	
4.	Gopal Dass Sarvajanik Kalyan Samiti, Sidhi	OAH	-do-	Proposal for 2009-10 has been received from the State Government. Deficient documents in the proposals have been sought from the State Government/ NGO. Reply is still awaited.
5.	Bhartiya Red Cross Society, Mandala	OAH	-do-	
6.	Bharatiya Red Cross Society, Mandsaur	OAH	-do-	Proposal for 2009-10 has not been received from the State Government.
7.	New Shivam Vayavsaik Prashikshan Yuvti Mandal, Hoshangabad	OAH	-do-	
8.	Abhiyakti Kala Vikas Samiti, Sidhi	OAH	-do-	
9.	Bhartiya Red Cross Society, Sagar	OAH	-do-	
10.	Ujjaini Varishth Nagrik Sangathan, Ujjain	OAH	-do-	
11.	Pramod Aadiwasi Vikas Parishad, Jabalpur	OAH	6.3.2009	

**Disabled quota in public sector banks**

394. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that many Central Public Sectors and Public Sector Banks have not fulfilled the three per cent disabled quota in the employment; and

(b) if so, whether there is any Government directive to fill up these post in a specific period?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) As per Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, all the establishments including Central Public Sectors and Public Sector Banks are to extend 3% reservation to persons with disabilities in recruitment. However, some vacancies reserved for the Persons with Disabilities could not be filled up resulting in backlog.

(b) Yes, Government of India, *vide* Department of Personnel & Training's O.M. No. 36038/2/2008-Estt. (Res) dated 27th November, 2009 have instructed to launch a Special Recruitment Drive to fill up the backlog reserved vacancies of Persons with Disabilities existing as on 15.11.2009 by 15.07.2010 and to send final report in respect of all Ministries/Departments including Central Public Enterprises to the Department of Personnel & Training by 31.07.2010.

#### Atrocities against dalits

395. SHRI RAJIV PRATAP RUDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether atrocities against Dalits have reached an all time high;
- (b) if so, the details thereof;
- (c) the number of atrocities figure during last five years;
- (d) the reasons for these atrocities; and
- (e) the action Government has undertaken as policy to reduce these atrocities?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) to (c) As per the data provided by the National Crime Records Bureau, Ministry of Home Affairs, the number of cases registered by Police, under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, concerning offences of atrocities against Scheduled Castes, from 2004 to 2008, is as under:-

Year	Number of Cases registered
2004	26523
2005	25836
2006	26665
2007	29825
2008	33367

Data for 2009 is not available.